- (a) whether the Government has decided to waive Rs. 239 crore of outstanding loan to Goa and the Union Territory of Daman and Diu;
  - (b) the quantum of loan proposed to be waived;
- (c) whether any other loan is outstanding against Goa as part of former Union Territory of Goa, Daman and Diu; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELV1): (a) Yes, Sir.

- (b) Rs. 239.22 crore
- (c) No, Sir.
- (d) Does not arise.

## Madhav Menon Committee on Criminal Justice System

699. DR. GYAN PRAKASH PILANIA: SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of recommendations made by Madhav Menon Committee on Criminal Justice System;
- (b) the contents of Draft Policy circulated to all the State Governments for their views/comments and reactions of States thereto; and
  - (c) the view taken by Government on the Draft Policy?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) Some of the major recommendations suggested in the report, *interalia*, include, suggestions relating to reclassification of crimes with the objective of empowering victims, speedy and efficacious delivery of justice, sentencing guidelines for purposive punishment, safeguarding the interest of the weaker sections, use of science and technology for Criminal Justice Reforms and compensation for victims etc.

(b) and (c) As the criminal law and criminal procedure falls in the concurrent list of the Seventh Schedule to the Constitution of India, and as the recommendations of the Committee have wide ranging implications, copies of the Report have been sent to all the State Governments/Union Territory Administrations for their views and suggestions. Only the States of Haryana, Sikkim and Orissa and Union Territories of Puducherry and A & N Administration have responded. Taking a view on the report is subject to receipt of comments from the State Governments and the Central Government further taking a holistic view on the recommendations for which no time frame can be fixed.

## Attack on churches and prayer halls in Orissa

700. SHRI D. RAJA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the attack on churches and prayer halls in the tribal dominated Kandhamal district of Orissa during the last week of December, 2007;